

**HIGH COURT OF JAMMU & KASHMIR AND LADAKH**  
(Office of the Registrar General at Jammu)

**ORDER**

**No.: 542 of 2025/RG**

**Dated: 14.04.2025**

In the Interest of administration and smooth functioning of Court of Hon'ble the Chief Justice, the services of following staff are placed at the disposal of His Lordship. This is in addition to the staff already placed at the disposal of His Lordship:-

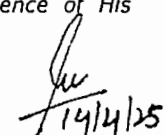
S.No.	Name of the officers/officials S/Shri	Designation
1.	Ishfaq Ahmad	Bench Secretary
2.	Ms. Sunita Koul	Private Secretary
3.	Pawan Angotra	Sr. Scale Stenographer
4.	Akhilesh Joira	Sr. Scale Stenographer
5.	Suraj Kamaldeep Singh	Junior Scale Stenographer
6.	Yash Paul	Usher
7.	Sandeep Sharma	Usher-II

**Note:** 1. Ms. Renu Bala, Private Secretary, presently attached to the Court of Hon'ble the Chief Justice shall henceforth remain in pool; and

2. Registrar Judicial, Jammu shall ensure that:

- Services of other staff chauffer / Driver and Research Assistant (if required) are placed at the disposal of His Lordship; and
- Sufficient staff is placed at the official residence of His Lordship"

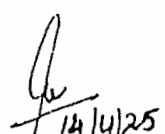
**By Order.**

  
(Shahzad Azeem)  
Registrar General  
Dated: 14.04.2025

**No.: 20711-23 /RG/GS**

**Copy of the above forwarded to the:**

- Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh;
- Secretary to Hon'ble Mr./Mrs. Justice \_\_\_\_\_  
..... for information of their Lordships.
- Registrar Vigilance, High Court of J&K and Ladakh, Jammu;
- Director, J&K Judicial Academy, Jammu;
- Registrar Rules, High Court of J&K and Ladakh, Jammu;
- Registrar (I.T) Computers, High Court of J&K and Ladakh, Jammu;
- Registrar Judicial, High Court of J&K and Ladakh, Jammu/Srinagar;
- CPC, e-Courts, High Court of J&K and Ladakh, Jammu;
- ..... for information.
- Incharge NIC, High Court of J&K and Ladakh for information and with the request to get the same uploaded on the official website of the Hon'ble High Court.
- Incharge Library, High Court Wing, Srinagar/Jammu for information and for keeping the record of the same.
- All concerned.
- Order File.

  
14/4/25  
Registrar General